

(Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the Modern Food Industries (India) Limited, New Delhi, for the year 1990-91.
- (ii) Annual Report of the Modern Food Industries (India) Limited, New Delhi, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-1558/92]

Annual Report and Review on the working of the Central Power Research Institute, Bangalore for 1990-91 with Statement for delay in laying these papers.

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NONCONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): I beg to lay on the Table —

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bangalore, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Power Research Institute, Bangalore, for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1559/92]

13.28 hrs.

MESSAGE FROM THE PRESIDENT

[*English*]

MR. DEPUTY SPEAKER: I have to inform the House that the Speaker received the following message dated the 13th March, 1992 from the President:-

"I have received with great satisfaction the expression of Thanks by the Members of the Lok Sabha for the Address which I delivered to both Houses of Parliament assembled together on the 24th February, 1992."

13.29 hrs.

MATTERS UNDER RULE 377

- (I) **Need to lay railway line between Vishrampur and Ambikapur in Sarguja district, Madhya Pradesh**

[*Translation*]

SHRI KHELSAI SINGH (Sarguja): Mr. Deputy Speaker, Sir, Sarguja is an Adivasi dominated district of Madhya Pradesh. The means of transportation are inadequate. All the political parties have been demanding the extension of the railway line from the Vishrampur railway station under the South-Eastern Railways, to the district headquarters at Ambikapur. The poor adivasis, harijans and others are facing severe financial hardships, due to the non-availability of transportation facilities. Their problems have aggravated, following the hike in fares by 45%. The Central and State Governments earn revenue to the tune of Rs. 550 crores annually, from coal, wood, Bamboo Bauxite etc. obtained from Sarguja district.

Therefore, it is my humble request to the Union Government that it should lay a 23